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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.12.2025

## **NOTICE**

Please take notice that the following matters listed in the Court - II on 22.12.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 151 of 2024  Part Heard	Shaku Kishore Sadarangani & Ors. Vs. Alisha Holdings Pvt. Ltd. & Ors.	22.12.2025	08.01.2026
		With		
2.	Comp. App. (AT) No. 152 of 2024 & I.A. No. 2996 of 2025  (With Defects) Part Heard	Shaku Kishore Sadarangani & Ors. Vs. Alisha Holdings Pvt. Ltd. & Ors.	22.12.2025	08.01.2026
3.	Comp. App. (AT) (Ins) No. 2026 of 2024 & I.A. No. 8440 of 2024, 5067 of 2025  Part Heard	Sudha Apparels Ltd. Vs. Ravi Sethia	22.12.2025	05.01.2026

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)